

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF M R P PRODUCT
PRIVATE LIMITED**

1.	Name of corporate person	M R P Product Private Limited
2.	Date of incorporation of corporate person	July 22, 1993
3.	Authority under which corporate person is Incorporated/ registered	Registrar of Companies, Kanpur
4.	Corporate identity number / limited liability Identity number of corporate person	U17111UP1993PTC015576
5.	Address of the registered office and principal Office (if any) of corporate person	55/3, Kahoo Kothi, Kanpur-208001, U.P., India
6.	Liquidation commencement date of corporate Person	February 07, 2020
7.	Name, address, email address, telephone Number and the registration number of the Liquidator	Amit Gupta IBBI/IPA-002/IP-N00021/2016-2017/10048 Communication Address: C-17, Vinay Nagar, Krishna Nagar, Lucknow – 226 023, U.P, India Email :-amitguptacs@gmail.com Mob: 9415005108, 7905798954 Registered Address: B-12, Basement, Murli Bhawan, 10-A, Ashok Marg, Lucknow – 226 001, U.P, India
8.	Last date for submission of claims	March 08, 2020

Notice is hereby given that the M R P Product Private Limited has commenced voluntary liquidation on February 07, 2020.

The stakeholders of M R P Product Private Limited are hereby called upon to submit a proof of their claims, on or before March 08, 2020, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Amit Gupta
Liquidator

IBBI/IPA-002/IP-N00021/2016-2017/10048

B-12, Basement, Murli Bhawan, 10-A, Ashok Marg, Lucknow – 226 001, U.P, India

Email :-amitguptacs@gmail.com

Mob: 9415005108, 7905798954

Date: February 11, 2020

Place: Lucknow